

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Excise Appeal No.70182 of 2018

M/s HIL Limited

.....Appellant

VERSUS

Commissioner of Central Excise & Service Tax, Allahabad

....Respondent

APPEARANCE:

Shri S.P. Ojha, Consultant for the Appellant

Shri S.T. Khairnar, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 27.09.2023
DATE OF DECISION : 27.09.2023

The appeal is allowed. For order, see order of date in
Excise Appeal No.70181 of 2018.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

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